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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO. 2 91

DATE OF ORDER : 19-02-1999

Between :-

- 1. Tummalapalli Kantha Rao
- 2. K.Srinivas

... Applicants

And

- The Administrative Officer and Security Printing Press, Mint Compound, Saidabad, Post Box No.48, Hyderabad.
- The District Employment Officer, Hyderabad District, Hyderabad.

... Respondents

Counsel for the Applicants : Shri J.Kanakaiah

Counsel for the Respondents: Shri B.N.Sarma, Sr.CGSC
Shri P.Naveen Rao, for AP State

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman)

Heard the learned counsel for the rival parties.

- 2. The applicants' main grievance is that they have not been permitted to appear at the examination which maybe be held in very near future for the post of l"Attender" in the office of Respondent No.1 on the ground that their names have not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at their the interview/test merely because /names whaves not been sponsored by the Employment Exchange provided they satisfy the basic eligibility criteria.
- 3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicant to appear at the interview/examination have irrespective of the fact whether or not they? I been sponsored by the Employment Exchange provided they satisfy: the basic eligibility criteria.
- 4. The O.A. is disposed of accordingly. No order as to

costs.

(H. RAJER DRA) PRASAD)

MEMBER (A)

(D.H.NASIR) VICE-CHAIRMAN

Dated: 19th February, 1999.
Dictated in Open Court.

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